

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4783

ANSWERED ON:23.04.2003

SALE OF DIETARY SUPPLEMENTS/NUTRITIONAL SUPPLEMENTS/HEALTH FOOD

ANANTRAO GUDHE

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government are aware that a number of dietary supplements/nutritional supplements/health food etc. are being sold in the market without medicinal claims; and

(b) if so, the steps being taken by the Government to ensure that they fulfil the prescribed instructions on the subject, including labelling requirement?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a) & (b) The Department of Indian System of Medicine and Homeopathy in the Ministry of Health and Family Welfare is formulating a legislation i.e. 'Draft Health Food Supplement Bill' to regulate manufacture, sale/distribution of dietary supplement/health food supplement, nutraceutical and herbaceuticals which do not fall under the definition of the Food as defined under PFA Act, 1954.